

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.255/252/HDB/2017
NAME OF THE COMPANY	Nithin Sai Agrotech Pvt Ltd
NAME OF THE PETITIONER(S)	Nithin Sai Agrotech Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Nithin Sai Agrotech Pvt. Ltd. Mr. Nimmala Sheshadri.	ACSE PCS.	sheshadri.n@gmail.com 9441631324	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
ROC, Hyderabad.			

ORDER

Heard Mr.Nimmala Sheshadri, Learned PCS for the Petitioner.

At the request of PCS, case is posted to 01.01.2018.

**Member (T)**  
prem

**Member (J)**